

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *37**

TO BE ANSWERED ON THE 22ND JULY, 2026/ ASHADHA 31, 1948 (SAKA)

CROSS-BORDER NARCOTICS INFILTRATION IN PUNJAB

***37 SHRI KARTIKEYA SHARMA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the trend of drug abuse and cross-border narcotics infiltration in the border State of Punjab over the last three years, and the steps being taken to ensure accurate and uniform reporting of drug-related data;

(b) the quantity of drugs seized and the number of persons arrested, convicted and imprisoned in connection with cross-border drug trafficking during the said period;

(c) the support extended by the Central Government, including deployment of anti-drone and surveillance technology along the border and assistance under the Nasha Mukh Bharat Abhiyaan; and

(d) whether Government proposes a strengthened Centre–State framework to dismantle drug-trafficking networks?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO-*37 FOR 22.07.2026 REGARDING CROSS-BORDER NARCOTICS INFILTRATION IN PUNJAB

(a) & (b) Trends of cross border narcotics infiltration reveal that drug trafficking syndicates operating from across the border have increasingly been employing sophisticated methods such as drones, GPS enabled consignments, encrypted communications and local receiver networks to infiltrate Heroin, Methamphetamine, arms & ammunitions into India. In recent years, drone-based smuggling has emerged. Since 2021, drone assisted drug trafficking has witnessed an exponential rise, making Punjab the most affected border State in the country. In 2025 alone, 305 drone related drug trafficking incidents were reported nationwide, of which 298 occurred along the Punjab border, resulting in the seizure of about 460 Kg of narcotic drugs, including 448 Kg of Heroin, 09 Kg of Methamphetamine and 03 Kg of Opium, which reflects the concentration of this emerging threat in the State. To ensure integrity of drug related data all Central and State Drug Law Enforcement Agencies are to submit timely data related to enforcement activities to Narcotics Control Bureau (NCB) in form of Monthly Master Report (MMR).

As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2024, quantity of drugs seized and cases registered (CR), cases chargesheeted (CCS) cases convicted (CON) and persons arrested (PAR) under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the State of Punjab during 2020-2024 is at Annexure-I and Annexure-II respectively.

(c) Government is extending comprehensive support for combating trans-border narcotics trafficking through various means like deployment of advanced Anti-drone systems along most vulnerable stretches, installation of enhanced surveillance systems including CCTV cameras, PTZ, NVD, strengthening border fencing through installation of new design fence, Border flood light etc.

Ministry of Social Justice and Empowerment has released fund amounting to rupees 5.67 crore during 2024-25 and 2025-26 under National Action Plan for Drug Demand Reduction (NAPDDR) Scheme to the State of Punjab.

(d) To strengthen Centre-State framework to dismantle drug-trafficking networks Government has taken various measures, some of which are as under: -

(i) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026. The Vision Document is to be implemented by the concerned Central Ministries/ Departments/ agencies and the State Governments/UTs as per the action points and timelines specifically mentioned for each Central Ministry/ Department/ Agency. The four key focus areas outlined in the vision document are as under: -

(i) Enforcement (Intelligence & Operations)

(ii) Precursors & Synthetic Drugs Control

(iii) Demand & Harm Reduction

(iv) Capacity Building & Coordination

(ii) Established a 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking

and drug abuse in India. State-level NCORD meetings are chaired by the Chief Secretary on a quarterly basis, while District-level NCORD meetings are held monthly under the chairmanship of the District Magistrate to review enforcement, intelligence sharing and preventive measures.

(iii) Joint Coordination Committee (JCC) meetings are held regularly in which all relevant Central and State agencies participate, to discuss investigation of important narcotics cases in the State.

(iv) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer is established in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.

Quantity of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2020-2021 in Punjab

SL	Drug Head	2020			2021		
		in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.
1	Opium Based Drugs	36271.862	0	0.000	35911.914	0	0.000
1.1	Opium	375.964	0	0.000	706.487	0	0.000
1.2	Morphine (In Kg)	0.000	0	0.000	0.000	0	0.000
1.3	Heroin(In Kg)	436.263	0	0.000	551.648	0	0.000
1.4	Poppy Husk	35459.635	0	0.000	34653.779	0	0.000
2	Canabis Based Drugs	977.227	0	0.000	2781.429	0	0.000
2.1	Ganja (Total)	925.015	0	0.000	2728.533	0	0.000
2.2	Hashish	0.000	0	0.000	0.000	0	0.000
2.3	Charas	52.212	0	0.000	52.896	0	0.000
3	Cocaine(In Kg)	0.010	0	0.000	5.869	0	0.000
4	Psychotropic Substances	0.030	0	0.000	0.400	0	0.000
4.1	Methaqualone(In Kg)	0.000	0	0.000	0.000	0	0.000
4.2	Ephedrine/Psuedo Ephedrine	0.000	0	0.000	0.000	0	0.000
4.3	L.S.D.(in KG)	0.000	0	0.000	0.000	0	0.000
4.4	Amphetamine/Methamphetamine	0.030	0	0.000	0.400	0	0.000
4.5	Ketamine	0.000	0	0.000	0.000	0	0.000
4.6	ATS	0.000	0	0.000	0.000	0	0.000
4.6	MDMA	-	-	-	-	-	-
4.6	Mandrax	-	-	-	-	-	-
5	Medicinal Preparations	18.697	44649599	4507.190	3.916	17772534	4800.729
5.1	Phensidyl/Cough Syrup	0.000	0	4507.190	0.000	0	4800.729
5.2	Injection Vials	0.000	67113	0.000	0.000	97053	0.000
5.3	Pills/Capsules	0.000	44582226	0.000	0.000	17629501	0.000
5.4	Other Medicinal Preparations	18.697	260	0.000	3.916	45980	0.000
6	Drug Precursor - Acetic Anhydride	0.000	0	0.000	0.000	0	0.000
7	Cannabis Plants	-	-	-	-	-	-
7	Poppy Plants	-	-	-	-	-	-
8	Other Drugs	96.850	259	10.000	79.642	141	0.000
	Total	37364.676	44649858	4517.190	38783.170	17772675	4800.729

Source: Crime in India (NCRB)

Quantity of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2022-2024 in Punjab

SL	Drug Head	2022			2023			2024		
		in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.	in KGs.	in Nos.	in Ltrs.
1	Opium Based Drugs	46502.577	0	0.000	45954.313	0	0.000	41855.523	0	0.000
1.1	Opium	830.535	0	0.000	898.048	0	0.000	1037.354	0	0.000
1.2	Morphine (In Kg)	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
1.3	Heroin(In Kg)	604.623	0	0.000	1371.457	0	0.000	1142.737	0	0.000
1.4	Poppy Husk	45067.419	0	0.000	43684.808	0	0.000	39675.432	0	0.000
2	Canabis Based Drugs	1836.068	0	0.000	1521.999	0	0.000	981.880	0	0.000
2.1	Ganja (Total)	1781.122	0	0.000	1462.244	0	0.000	874.846	0	0.000
2.2	Hashish	0.000	0	0.000	2.003	0	0.000	0.000	0	0.000
2.3	Charas	54.946	0	0.000	57.752	0	0.000	107.034	0	0.000
3	Cocaine(In Kg)	0.168	0	0.000	0.188	0	0.000	0.636	0	0.000
4	Psychotropic Substances	30.526	0	0.000	1.022	0	0.000	22.404	0	0.000
4.1	Methaqualone(In Kg)	0.000	0	0.000	0.000	0	0.000	0.082	0	0.000
4.2	Ephedrine/Psuedo Ephedrine	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
4.3	L.S.D.(in KG)	0.000	0	0.000	0.001	0	0.000	0.000	0	0.000
4.4	Amphetamine/Methamphetamine	30.526	0	0.000	1.021	0	0.000	22.322	0	0.000
4.5	Ketamine	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
4.6	ATS	0.000	0	0.000	0.000	0	0.000	0.000	0	0.000
4.6	MDMA	-	-	-	-	-	-	0.000	0	0.000
4.6	Mandrax	-	-	-	-	-	-	0.000	0	0.000
5	Medicinal Preparations	793.223	6246151	5017.200	3.331	8619803	3747.640	17.478	29554092	190.390
5.1	Phensidyl/Cough Syrup	0.000	0	5017.200	0.000	0	3747.640	0.000	0	190.390
5.2	Injection Vials	0.000	29855	0.000	0.000	119926	0.000	0.000	6710	0.000
5.3	Pills/Capsules	0.000	6102124	0.000	0.000	8499841	0.000	0.000	29547382	0.000
5.4	Other Medicinal Preparations	793.223	114172	0.000	3.331	36	0.000	17.478	0	0.000
6	Drug Precursor - Acetic Anhydride	0.000	0	0.000	0.000	0	0.000	0.035	0	0.000
7	Cannabis Plants	-	-	-	-	-	-	0.000	0	0.000
7	Poppy Plants	-	-	-	-	-	-	0.000	438	0.000
8	Other Drugs	259.296	0	0.000	128.527	82	0.004	73.327	0	1.750
	Total	49421.858	6246151	5017.200	47609.380	8619885	3747.644	42951.283	29554530	192.140

Source: Crime in India (NCRB)

Number of NDPS cases registered (CR), cases chargesheeted (CCS), cases convicted (CON) and persons arrested (PAR) during the period 2020 to 2024 in Punjab

SL	Years	The Narcotic Drugs & Psychotropic Substances Act (Total) (A+B)				Possession of drugs for Personal use/Consumption (A)				Possession of drugs for Trafficking (B)			
		CR	CCS	CON	PAR	CR	CCS	CON	PAR	CR	CCS	CON	PAR
1	2020	6909	8804	1323	11455	2870	3919	620	4643	4039	4885	703	6812
2	2021	9972	9092	2655	14078	4206	3789	1218	5501	5766	5303	1437	8577
3	2022	12442	9375	3569	17853	5009	4239	1633	6762	7433	5136	1936	11091
4	2023	11589	12788	6324	18843	3804	4528	3215	5903	7785	8260	3109	12940
5	2024	8973	10044	6181	14593	2913	3508	2356	4678	6060	6536	3825	9915

Source: Crime in India (NCRB)